

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3427
ANSWERED ON:23.08.2011
DEVELOPMENT OF NATIONAL CAPITAL REGION
Nagar Shri Surendra Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the area of neighbouring States of Delhi covered under the National Capital Region;
- (b) whether the Union Government has formulated any scheme for the rapid development of the National Capital Region;
- (c) if so, the details thereof; and
- (d) the details of the funds allocated/released by the Government for the purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a): National Capital Region Planning Board(NCRPB) has informed that the National Capital Region(NCR) as notified covers an area of about 33,578 sq. kms. falling in the territorial jurisdictions of four State Governments namely, National Capital Territory of Delhi, Haryana, UP and Rajasthan. The four constituent sub-Regions of NCR are

(i) Haryana Sub-Region comprises of nine districts, that is, Faridabad, Gurgaon, Mewat, Rohtak, Sonapat, Rewari,

Jhajjar, Panipat and Palwal together constituting about 40% (13,413 sq. kms.) of the Region;

(ii) Uttar Pradesh Sub-Region comprises of five districts, that is, Meerut, Ghaziabad, Gautam Budha Nagar, Bulandshahr and Baghpat together constituting about 32%(10,853 sq. kms.) of the Region;

(iii) Rajasthan Sub-Region comprises of Alwar district constituting about 23%(7,829 sq. kms.) of the Region; &

(iv) The NCT of Delhi constituting about 5% (1,483 sq. kms.) of the Region.

(b) & (c): The Regional Plan-2021 which was prepared and notified by NCRPB is a policy document for the development of the NCR, which also covers various inter-related sectors like economic activities, settlement patterns, transport, power, water, sewerage, solid waste management, telecommunication, shelter, social infrastructure, heritage & tourism, environment, disaster management, rural development, regional land use etc. The policies and proposals of the Regional Plan-2021 are to be implemented by the NCR participating states.

(d): 974.62 crore have been allocated and released by the Ministry of Urban Development to the NCRPB from year 1985 to 31.3.2011 for carrying out its functions under the NCR Planning Board Act, 1985.